

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1238/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

NAME OF THE PARTIES: Flipkart India Pvt.Ltd.
V/s.
Ebony Estates Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Shalini Jainwala
I/b Dwa Associates
for Petitioners

Shalini

2. Akshita Palia i/b
M. Mulla Associates
for Respondent

Advocate

anfalnie
separate order passed. withdrawn

Sd/-

M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai